

Requirement of bulk drugs

4177. SHRI SRIHARI RAO :
SHRI D.N. REDDY :

Will the Minister of INDUSTRY be pleased to State;

(a) whether it is a fact that estimated bulk drug requirements for 1984-85 were worth Rs. 581.9 crores;

(b) if so, how these requirements were met whether through indigenous production or imports;

(c) whether requirements of bulk drugs will be fulfilled indigenously during the Seventh Five Year Plan period;

(d) whether the Indian firms have fulfilled fully the easier task of formulations; and

(e) if so, whether this task would be made easier for them by reduction in formulations from 30,000 to about 3,000 as against 300 recommended by World Health Organisation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAI-CHANDRA SINGH) : (a) Yes, Sir.

(b) These requirements were met largely by indigenous production.

(c) No, Sir.

(d) The country has achieved near self sufficiency in formulation.

(e) It is difficult to generalise.

[Translation]

**Divisional Engineer Telephones Office
in Almora**

4178. SHRI HARISH RAWAT :
Will the Minister of COMMUNICA-
TIONS be pleased to state :

(a) whether he is aware that some new small telephone exchanges have been set up in Almora and Pithoragarh districts of Uttar Pradesh during 1985-86;

(b) if so, whether work-load here justifies the setting up of a new Divisional Engineer Telephones' Office, and

(c) if so, whether Government propose to set up a new Divisional Engineer Telephones' office in Almora during 1986-87 ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

**Merger of R.M.S. Sorting Offices with
Post Offices**

4179. SHRI HARISH RAWAT :
Will the Minister of COMMUNICA-
TIONS be pleased to state :

(a) whether his Ministry has decided to abolish the Railway Mail Service sorting offices and to merge them with the post offices;

(b) if so, the rationale of doing this; and

(c) whether his Ministry has examined the effects of this decision on mail delivery system ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) & (c) Does not arise.

Telephone lines in Maharashtra

4180. SHRI ANOOPCHAND SHAH :
Will the Minister of COMMUNICA-
TIONS be pleased to state :

(a) whether Telecommunications Department, Maharashtra Circle is in

need of approximately 15000 telephone lines yearly to provide all over Maharashtra looking towards the present demand;

(b) whether due to less allocation of funds they are not in a position to provide 10,000 lines a year;

(c) if so, the measures Government propose to take: and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The rate of growth in demand is about 40,000 yearly.

(b) No, Sir. The rate of giving new connections would be on an average around 20,000 lines a year during 7th plan. During the current financial year, more than 10,000 lines have been provided upto 15.3.1986.

(c) & (d) In view of severe resource constraints, it is not possible to meet full demand during the 7th plan.

**Payment of rebate claim to Bombay
Khadi and Village Industries
Commission**

4181. SHRI ANOOPCHAND SHAH: Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Khadi and Village Industries Commission (KVIC) is not giving required certificates to Bombay Khadi and Village Industries Association to get relief in Income Tax;

(b) the main reasons therefor;

(c) whether it is also a fact that Khadi and Village Industries Commission (KVIC) is not giving rebate claim to Bombay Khadi and Village Industries Association in time inspite of budgetary provisions; and

(d) the total amount due to be paid

on this account to Bombay Khadi and Village Industries Association, Bombay upto 31 December, 1985 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d) The pending matters of the Bombay Khadi & Village Industries (KVI) Association relating to issuance of approval letters for exemption from Income tax and release of rebate claims were recently discussed in a meeting with the representatives of Association and the Khadi & Village Industries Commission (KVIC). As agreed therein, the Commission have issued approval letters to Bombay KVI Association for exemption from income-tax upto the assessment year, 1984-85. The Association has now further requested issue of approval letters for the years 1985-86 and 1986-87 which are being processed by the Commission.

The rebate claims of the Association upto September, 1985 have already been paid to the Association. The claims for the subsequent period, i.e. October and November, 1985, which were received only on 4th March and 10th March, 1986, aggregating to about Rs. 47 lakhs are being scrutinised by KVIC.

Security staff to Post Masters

4182. SHRI ANOOPCHAND SHAH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to provide security staff to post masters as monetary dealings are increasing day-by-day;

(b) if so, the action Government propose to take in this regard; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) There is no fresh proposal under consideration in this regard.